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in the CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 25.7.2000.

OA 250/2000

1. Mohan Lal, last employed on the post of Pointsman under Station Supdt., Western Railway, Phulera.
2. Rakesh Kumar s/o Mohan Lal r/o Dhani Karigram, near Shivmandir, Phulera, Distt. Jaipur.

... Applicants

v/s.

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Jaipur.

... Respondents

CORAM:

HON'BLE MR. S.K. AGARWAL, JUDICIAL MEMBER

HON'BLE MR. N.P. NAWANI, ADMINISTRATIVE MEMBER

For the Applicants ... Mr. C.B. Sharma

For the Respondents ... Mr. B.K. Sharma

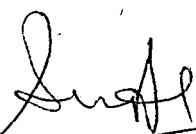
ORDER

PER HON'BLE MR. S.K. AGARWAL, JUDICIAL MEMBER

In this OA the applicants make a prayer to consider applicant No.2 for appointment on compassionate grounds.

2. In the reply the respondents have categorically stated that after retirement of applicant No.1, case of applicant No.2 for appointment on compassionate grounds against a Group-D post has been considered by the competent authority and he has been ~~to be held~~ called for screening on 27.7.2000. In view of the submission made by the respondents in the reply filed, this OA is disposed of as having become infructuous.


(N.P. NAWANI)
MEMBER (A)


(S.K. AGARWAL)
MEMBER (J)